

HIGH COURT OF KERALA

A3-16843/2011

**WAITING LIST OF CANDIDATES SELECTED FOR APPOINTMENT TO THE POST OF PART-TIME SANITATION WORKER
IN THE HIGH COURT OF KERALA**

Date 04.10. 2011				
Sl. NO.	Roll NO.	Address	Religion/Caste	Reservation Group
1	124	Ms. AMBIKA E.S. MAYAMPILLY PERUMPILLY P.O. ERNAKULAM KERALA	HINDU / PATTARIYA	OBC
2	119	Ms. ASMA V.S. VILAKKATHU (H) PERUMATTOM, MUVATTUPUZHA PUTHUPPADY P.O. ERNAKULAM, KERALA	MUSLIM	M
3	109	Ms. SARA KUNJU C.K. PANGODAN (H) EAST MORAKKALA KUMARAPURAM P.O. ERNAKULAM KERALA	-	OC
4	117	Mr. MUHAMMAD C.K. CHITTOHUKUDY (H) KTTILANJI ERAMALLOOR P.O. ERNAKULAM KERALA	MUSLIM	M
5	121	Mr. ABDUL BASHEER P.K. POOVATHUNGAL THANDAKKAD MUDICKAL P.O. ERNAKULAM KERALA	MUSLIM	M
6	120	Mr. SHIHAB K.Y. KALLANMAVUKUDIYIL (H) MUVATTUPUZHA MULAVOOR P.O. ERNAKULAM KERALA 686673	MUSLIM	M
7	106	Mr. RAJAN V.M. VARYAMATTU (H) KOTHAMANGALAM ERAMALLOOR P.O. ERNAKULAM KERALA	-	OC
8	112	Ms. SAVITHRY P.D. VAIPPOKKARAN (H) ALUVA MUPPATHADAM P.O. ERNAKULAM KERALA	HINDU / KAKKALAN	SC
9	123	Mr. MUHAMMED A.M. PUNNOOTHARA PALLAM PANAIKULAM P.O. ERNAKULAM KERALA 683511	MUSLIM	M
10	125	Mr. VIJAYAN K.S. KORAMKOTTU (H) CHOTTANIKKARA, ERUVELLY KANAYANNUR P.O. ERNAKULAM KERALA	HINDU / EZHAVVA	ETB

11	108	Ms. RINCY JOSEPH CHERIYAMBANATTU (H) ELANJI P.O. ERNAKULAM KERALA	CHRISTIAN	OC
12	116	Ms. RASHEEDA K.P. KUTTAMUNDAKUDY (H) KALLINGALPARAMBU, ALUVA NOCHIMA NAD P.O. ERNAKULAM KERALA 683563	MUSLIM	M
13	118	Mr.ALI C.H. CHETTUKUDIYIL (H) KOTHAMANGALAM IRAMALLOOR P.O. ERNAKULAM KERALA 686691	MUSLIM	M
14	103	Mr.ASOKAN P.V. POOPANI PARAPPURAM P.O. ERNAKULAM KERALA 683593	HINDU / EZHAVVA	OC
15	110	Ms. BEENA JACOB W/O THAMBI PALIYATHUE (H) KOLENCHERY KINGINIMATTOM P.O. ERNAKULAM KERALA 682311	-	OC

Expansion for the short forms

OC- Open Competition, ETB: Ezhava, Thiyya & Billavas, SC: Scheduled Castes, ST: Scheduled Tribes,
M: Muslim, LC/AI: Latin Catholics/Anglo Indians, OBC: Other Backward Classes, D: Dheeveras

The Waiting list is brought into force w.e.f 04.10.2011 Subject to the availability of vacancies appointment orders will be issued to the candidates following the Rules of communal reservation as provided in Rules 14 to 17 of Kerala State & Subordinate Services Rules,1958 and also the orders of the Government issued in the matter from time to time. Mere admission to the interview or inclusion of the name of a candidate in the waiting list will not confer on the candidate any right for appointment. The candidature is therefore provisional at all stages and the High Court reserves the right to reject any candidature at any stage of selection even after publication of the list.

(By Order)

A. Hariprasad
Registrar (Subordinate Judiciary)
(Registrar General-in-charge)